

(4)

COA 47/05
in
MANO 77/05

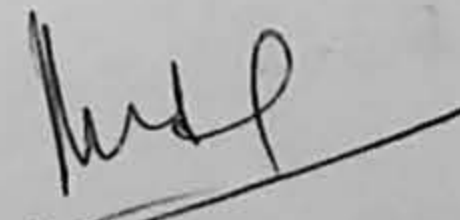
14/12/05

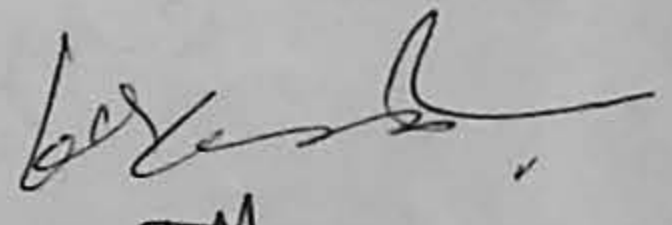
Hon Mr. K.B.S. Rao, J.M.,
Hon Mr. A.K. Singh, A.M.

For applicant - Shri K.K. Mishra,

For respondents - Shri A.K. Gaur (ill).

Counsel for the applicant submits that he may be permitted to withdraw the C.P. with liberty to file a fresh O.A. for redressal of his grievance. Prayer is allowed subject to the rules providing for filing of such O.A.


A.M.


J.M.

(14)